

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No.1267 of 2020**

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mrs. Ritu Kumar, Advocate
For the Respondents : Mr. Indrajit Sinha, Advocate

03/25.06.2020 The present writ petition is taken up today through Video conferencing.

 Mrs. Ritu Kumar, learned counsel for the petitioner argues the case on behalf of the petitioner.

 Mr. Indrajit Sinha, learned counsel appearing on behalf of the respondents-Steel Authority of India Limited argues the matter for a while, however, he prays for an adjournment to bring on record the relevant part of the tender document in support of his argument.

 In view of the said prayer, put up this case under the same heading on 29th June, 2020.

(Rajesh Shankar, J.)

Rohit